

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1714**

TO BE ANSWERED ON THE 06TH MARCH, 2018/ PHALGUNA 15, 1939 (SAKA)

RETIREMENT BY CAPF PERSONNEL

1714. SHRI C.S. PUTTA RAJU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of Central Armed Police Forces (CAPF) personnel have left their job, took voluntary retirement or resigned and if so, the total number of such cases reported, separately during each of the last three years and the current year, force and rank-wise;

(b) whether the Government has taken steps to identify the reasons for the same, if so, the details and the outcome thereof; and

(c) the steps taken by the Government to check attrition of such CAPF personnel?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU)**

(a) As reported by Central Armed Police Forces (CAPFs) & Assam Rifles (AR), the details of personnel, who have left their jobs, taken voluntary retirement or resigned during the last three years and upto 31.01.2018, force and rank-wise are enclosed as per Annexure-I.

(b) & (c) : The CAPFs have informed that the force personnel proceeded on voluntary retirement and resignation from CAPFs/AR mainly due to various personal and domestic reasons, including children/family issues, health/illness of self or family, social/ family obligations and commitments etc. Some personnel also sought voluntary retirement to enjoy a static life as well as pensionary benefits after completing 20 years of service.

The personnel who intend to proceed on voluntary retirement or submit resignation are given personal hearing/counseling by their Controlling Officers. Voluntary Retirement/ resignation is essentially a personal choice. However, improvement in the working condition of officers/men in CAPFs is a continuous endeavor. Some of the measures taken for improving the working conditions are given at Annexure-II.

**DETAILS OF CAPFs & AR PERSONNEL, WHO HAVE TAKEN VOLUNTARY
RETIREMENT OR RESIGNED DURING THE LAST THREE YEARS.**

Force		Gazetted Officers				Subordinate Officers				Other Ranks				Total
		2015	2016	2017	2018*	2015	2016	2017	2018*	2015	2016	2017	2018*	
CRPF	VR	14	21	33	02	93	482	840	58	673	2845	3481	183	8725
	Resi	21	26	26	03	92	68	70	07	483	359	673	67	1895
BSF	VR	5	26	33	4	53	295	761	75	453	2811	5207	319	10042
	Resi	31	26	38	5	79	62	78	1	288	231	298	19	1156
ITBP	VR	2	4	6	1	10	20	55	2	13	62	190	4	369
	Resi	10	14	26	0	12	4	9	1	29	22	19	3	149
SSB	VR	1	5	8	0	13	121	232	0	47	151	250	28	856
	Resi	19	9	10	0	18	7	6	0	85	63	42	7	266
CISF	VR	4	5	14	3	18	106	162	8	104	477	633	17	1551
	Resi	3	9	3	1	269	176	170	25	370	239	578	16	1859
AR	VR	0	0	0	0	9	11	32	1	85	146	571	79	934
	Resi	0	0	0	0	0	0	0	0	16	9	33	2	60
Total		110	145	197	19	666	1352	2415	178	2646	7415	11975	744	27862

VR - Voluntary Retirement, Resi : Resignation

* As on 31.01.2018

Steps taken by the Government to check attrition of CAPF personnel

- i) Transparent policies pertaining to transfer and leave of CAPFs and AR personnel. The hospitalization period due to injuries while on duty is treated as on duty. Choice posting is considered to the extent possible after the personnel served in hard area.
- (ii) Regular interaction of officers with troops to find out and redress their grievances.
- (iii) Officers/personnel due for retirement are considered for terminal posting.
- (iv) Ensuring adequate rest and relief by regulating the duty hours.
- (v) Improving living conditions for troops, providing adequate recreational/ entertainment, sports, communication facilities etc. Crèche facility is also provided at various establishments (where feasible) to facilitate the female employees.
- (vi) Facility of retention of government accommodation at the place of last posting (for keeping the family) while posted in NE State, J&K and LWE affected areas (except State Capitals).
- (vii) Providing better medical facilities, also organizing talks with specialists to address their personal and psychological concerns and organizing Meditation & Yoga routinely for better stress management.
- (viii) Adequately compensating the troops deployed in difficult areas.
- (ix) Other welfare measures like facility of Central Police Canteen (CPC), scholarship for wards etc. Also air courier service has been provided to CAPF personnel deployed in NE States, J&K and LWE affected areas as welfare measure.
- (x) Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.
- (xi) Promotions are released regularly to eligible personnel as & when the vacancies arise. Financial benefits under Modified Assured Career Progression (MACP) are given in case promotion does not take place for want of vacancies at 10, 20 & 30 years of service.

Besides above, implementation of suitable model for improvement of working conditions of CAPFs & AR is a continuous process and instructions in this regard are issued from time to time by this Ministry.
